

ITEM NO.16

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1103/2023

POOJA & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kashyap Kumar Dwivedi, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.

Issue D.O.

List again on 14.9.2023.

H. SHASHIDHARA SHETTY
Registrar